

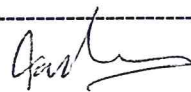
NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/218/CAA/2017  
NAME OF THE TRANSFEROR : RAYANTRANS TRANSPORTS LOGISTICS PVT LTD  
NAME OF THE TRANSFERRE : RYAN LOGITECH PVT LTD  
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
	AASHISH GOLCHA	PETITIONER	

**ORDER**

Representative for the Applicant present and submitted that he has obtained the consent affidavits in relation to the scheme from the Secured and Unsecured Creditors and he is likely to file the same in the Registry. Matter is posted for arguments. Put up on 18.01.2018 at 10.30 A.M.

-sd-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk